

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

T.A. 32/97
CO. 14108-W/85

Date of Order: 15.7.98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

SOUMEN ADHIKARY

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

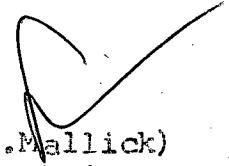
For the respondents: Mrs. K. Banerjee, counsel.

O R D E R

The petitioner is absent on second call. It is on record that none appeared for the petitioner on earlier successive dates when the matter was called on for hearing. Mrs. Banerjee, 1d. counsel, is present on behalf of the respondents.

The application is dismissed for default. No order as to costs. Interim Order, if any, stands vacated.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.